

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 115

RST.A(IBC)/8(CH)2024  
In  
CP(IB) No. 116/Chd/Hry/2017  
(Admitted)

**IN THE MATTER OF:**

State Bank of India ...Petitioner

Vs.

Castex Technologies Ltd. ...Respondent

**Under Section:** 7, IBC 2016, Rule 11 of NCLT, 2016

**Order delivered on 04.06.2024**

**CORAM:**

**SH. L. N. GUPTA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the Petitioner/Applicant : Mr. Prateek Kushwaha, Advocate

**ORDER**

This matter is taken up on urgent mentioning.

**RST.A(IBC)/8(CH)2024**

The present application has been filed for restoration of IA No. 87/2022 which was dismissed for non-prosecution vide order dated 08.02.2024.

Heard. Issue notice of this application to the respondent for 09.07.2024 to show cause as to why this application be not admitted. The applicant shall collect the notice from the Registry and send the same immediately to the respondent at its registered address by speed post along with copy of application and the entire paper book and

the copy of this order as well as at the email address of the respondent, as available on the master data of the company.

In case, the service of speed post on the respondent is not effected, the applicant shall adopt the mode of substituted service and the notice of hearing be advertised in two daily newspapers (one English and one Hindi) having wide circulation in the area and file affidavit of service along with copy of postal receipt, tracking report, copy of email and paper clippings, if applicable, within three weeks.

The respondent is given the opportunity of filing reply, if any, within two weeks after receipt of notice with a copy in advance to the counsel opposite and rejoinder thereto, if any, be filed one week thereafter with a copy in advance to the counsel opposite.

List on 09.07.2024.

Sd/-  
**(L. N. GUPTA)**  
**MEMBER (T)**

Sd/-  
**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**

Pooja